## Annexure-6

Name of the Corporate Debtor: Anudan Properties Private Limited; Date of commencement of CIRP: 15/03/2021; List of creditors as on: 10/12/2021 List of operational creditors (Employees)

| Sr. No | Name of Authorised Representative, if any | Name of Employee | Details of Claim Received |  | Details of Claim Admitted |  |  |  | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim not Admitted | Amount of Claim under Verification | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Whether related party? | \% of voting share in CoC, if applicable |  |  |  |  |  |
| 1 |  | Manisha Yadav | 06-04-2021 | 5,04,000 | 5,04,000 | Salary | No |  |  |  |  |  |  |
| 2 |  | Rupesh Pawar | 08-04-2021 | 2,80,000 | 2,80,000 | Salary | No |  |  |  |  |  |  |
| 3 |  | Mukeh Ram Kanojiya | 07-04-2021 | 62,500 | 62,500 | Salary | No |  |  |  |  |  |  |
| 4 |  | Bal Bahadur Saud | 07-04-2021 | 2,34,000 | 2,34,000 | Salary | No |  |  |  |  |  |  |
| 5 |  | Pradeep Jadhav | 07-04-2021 | 16,83,950 | 16,83,950 | Salary | No |  |  |  |  |  |  |
| 6 |  | Prem Bal Saud | 07-04-2021 | 2,05,000 | 2,05,000 | Salary | No |  |  |  |  |  |  |
| 7 |  | Ganesh Nanduskar | 09-04-2021 | 4,13,000 | 4,13,000 | Salary | No |  |  |  |  |  |  |
| 8 |  | Ratanlal Yadav | 09-04-2021 | 9,33,000 | 9,33,000 | Salary | No | - |  |  |  |  |  |
| 9 |  | Alok Chaube | 09-04-2021 | 1,05,000 | 1,05,000 | Salary | No |  |  |  |  |  |  |
| 10 |  | Manisha Tawde | 17-04-2021 | 28,625 | 28,625 | Salary | No |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  | 44,49,075 | 44,49,075 |  |  | - | - | - | - | - |  |

## General Notes:-

1. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications 2. In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted
